## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:6431 ANSWERED ON:07.05.2013 JOINT VENTURE OF NLC Jardosh Smt. Darshana Vikram

## Will the Minister of COAL be pleased to state:

- (a) whether M/s Neyveli Lignite Corporation Ltd. (NLC) has undertaken a project in joint venture with the State public sector undertakings of the State Government of Gujarat?
- (b) if so, the details thereof; and
- (c) the status of the project, as on date?

## **Answer**

## MINISTER OF STATE FOR COAL(SHRI PRATIK PRAKASH BAPU PATIL)

(a) to (c): On a request of Govt. of Gujarat, Neyveli Lignite Corporation Ltd. (NLC) had proposed to develop an integrated Lignite mine cum power project of 1000MW capacity in joint venture with a Company of Govt. of Gujarat (Gujarat Power Corporation Ltd.,) in 2006. Memorandum of Understanding (MoU) was signed with Government of Gujarat (GoG) on 28.07.2006. Since the Govt. of Gujarat (GoG) desired 90% power for the State, the project could not take off. As the Power Purchase Agreement (PPA) was not signed before the cutoff date i.e. 05.01.2011 stipulated by Ministry of Power, the project has been put in abeyance as per decision of the NLC's board on 27-05-2011.